



custody/possession of some other person, the Respondent shall clarify why it is so?

4. List this IA No. 1883/2024 on **14.05.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna